

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-90/1996/4284/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the ²²23 May, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your Letter No.DJDH/1712/2023, dated 15.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.05.2023 alongwith station leave permission from the evening of 15.05.2023 to the morning of 17.05.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-90/1996/4285/A, dated , 23-05-2023

Copy to:

✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)